

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

222. IA/2188/2024 C.P. (IB)/94(MB)2023

**IN THE MATTER OF**

Bank of Maharashtra

Vs

Ramchandra Sattu Kamle

... Petitioner

... Respondent

U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 01.07.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the RP: Adv. Azeem (VC)

For the Respondent:

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**ORDER**

On the request of the Counsel for the RP, adjourned to **04.07.2024**.

Sd/-  
MADHU SINHA  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/